

COURT-II

**APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 270 of 2013

Dated : **21st August, 2014**

Present : **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s Chadha Sugars & Industries Pvt. Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajesh Mittra

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Anand K. Ganesan

ORDER

Learned counsel for the appellant again seeks some time to file written submissions. He is permitted to do so latest by 26th August, 2014 after serving copy thereof on the other side.

Judgment is reserved.

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member